GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 466 ANSWERED ON 06.02.2024

XV Finance Commission to Rural Local Bodies

466. SHRI JAYADEV GALLA:-

Will the Minister of *PANCHAYATI RAJ* be pleased to state:

(a) whether the Government is aware of concerns raised by various Rural bodies/Panchayats of Andhra Pradesh regarding financial mismanagement of funds allotted by the XV Finance Commission to rural local bodies;

(b) if so, whether the Government has undertaken any scrutiny/audit to determine such allegations, if so, the details thereof and if not, reasons therefor;

(c) the details regarding the usage of funds allotted by the XV Finance Commission during the last four years by the State Government of Andhra Pradesh;

(d) the details regarding the total amount of funds released by the Union Government to rural local bodies in Andhra Pradesh for 2023-24 from the allotted amount; and

(e) whether the State Government of Andhra Pradesh has submitted any proposal regarding utilisation of the funds and if so, the details thereof during the said period?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Yes, Sir. An enquiry was conducted in five randomly selected panchayats of Andhra Pradesh namely Varagani, Edupugallu, Pedayadara, Butteyagudem and Bhogapuram.

(c) As per information received from the State Government; the details regarding the usage of funds allotted by the XV Finance Commission during the last four years to the State Government of Andhra Pradesh are given in the table below.

Table: Allocation, Release and Expenditure under the XV FC in the last four years to the State of Andhra Pradesh (Rs. in Crore)					
Year	Allocation	Fund releases under	Expenditure		
		the XV FC	CFMS*	eGramSwaraj	Total
2020- 21	2625	2625	1950.80	0	1950.80
2021- 22	1939	1917.85	1871.58	0	1871.58
2022- 23	2010	1976.75	362.06	686.4	1048.46
2023- 24	2031	399.45	0	0	0
Total	8605	6919.05	4184.44	686.4	4870.83

* CFMS- Comprehensive Finance Management System

(d) Under the XV Finance Commission, Rs. 399.45 crore has been released to rural local bodies in Andhra Pradesh for F.Y. 2023-24.

(e) No, Sir.
